

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 4953/2017

EXECUTIVE ENGINEER ELECTRICITY DISTRIBUTION DIVISION FIRST
Appellant(s)

VERSUS

SHANKAR DAYAL SINGH Respondent(s)

Date : 22-09-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Bhuwan Chandra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite service of notice of alternative arrangement on sole respondent there is no appearance on his behalf.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

VIVEK SAXENA
Registrar